

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 222
144(ND)2012

IN THE MATTER OF:

M/s. Pitambara Books Pvt. Ltd.

... Applicant/Petitioner

Versus

M/s. Fortune Developers International Pvt. Ltd. & Ors.

... Respondent

Under Section: 397/398

Order delivered on 13.07.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Arun Saxena Adv, Nalini Adv. for Petitioners

ORDER

Renotify on 8th September, 2021.



(T.S SINGH)
COURT OFFICER